

NATIONAL COMPANY LAW TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

C.P NO. 461/2016
CA NO.

CORAM:


PRESENT: CHIEF JUSTICE M. M. KUMAR
Hon'ble President

SH. R.VARADHARAJAN
Hon'ble Member (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 14.03.2017

NAME OF THE COMPANY: Young Mumbai Hockey Ltd


SECTION OF THE COMPANIES ACT: 560(6)

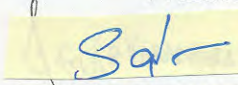
S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1.	MR. SUDHIR K. MAKKAR,	SR. ADV.] per] Petitioner	
2.	MS. SAUMYA GUPTA,	ADV.		

ORDER

Learned counsel for the petitioner states that in terms of order dated 08.09.2016 passed by Delhi High Court amended scheme is required to be placed on record. In that regard learned counsel has requested for two weeks time to do the needful.

List again on 13.04.2017.


(CHIEF JUSTICE M.M. KUMAR)
PRESIDENT


(R. VARADHARAJAN)
MEMBER (J)